



\$~SB- 1 to 78

*** IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

**Through: Mr.Abhishek A Rastogi with
Mr.Pratyushprava Saha and Mr.Mahir
Chablani, Advs.**

versus

UNION OF INDIA & ORS. Respondents

**Through: Mr. Vinod Diwakar, CGSC with
Mr. BN Dubey, Advocate for UOI.
Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-3.**

+ W.P.(C) 12444/2018

MASCOT BUILDCON PRIVATE LIMITED Petitioner

Through: Mr.Aseem Mehrotra, Adv.

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

**Through: Mr. Ravi Prakash, Mr. Zoheb
Hossain, Mohd, Shahan Ulla, Mr.
Mr. Vivek Gurnani,
Advocates for NAA & DGAP
Mr.Gyanender Singh, Adv.for NAA.
Mr.Farman Ali, SPC with Mr.Athar
Raza Farooqui, Advocate for UOI.**



+ **W.P.(C) 12647/2018**

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with
Mr.Sparsh Bhargava, Mr. Vinayak
Mathur, Mr.Ankit Sachdeva,
Mr.Kamal Arya and Ms.Anishka
Gupta, Advocates

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Anurag Ahluwalia CGSC,
Mr.Danish Faraz Khan, Adv. for
R1/UIO.
Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.
Mr. Anurag Ahluwalia, CGSC.

+ **W.P.(C) 13194/2018**

SHARMA TRADING COMPANY Petitioner

Through: Mr. Naresh Thacker, Mr. Kumar
Visalaksh, Mr. Udit Jain, Advocate

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Anurag Ahluwalia CGSC,
Mr.Danish Faraz Khan, Adv. for
R1/UIO.
Ms.Aakanksha Kaul, Mr.Manek
Singh, Advs. for NAA
Mr. Anurag Ahluwalia, CGSC.

+ **W.P.(C) 378/2019**

HINDUSTAN UNILEVER LIMITED Petitioner

Through: Mr. C.S Lodha, Sr. Adv.with
Ms.Vanita Bhargava, Mr. Ajay
Bhargava, Ms. Shweta Kabra, Ms.
Purna Singh, Advs.

versus



UNION OF INDIA & ORS. Respondents
Through: Mr.Vikrant N Goyal Advocate.

+ **W.P.(C) 1418/2019 & CM No.6501/2019**

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL,
PROPRIETOR Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with
Mr.Sparsh Bhargava, Mr. Vinayak
Mathur, Mr.Ankit Sachdeva,
Mr.Kamal Arya and Ms.Anishka
Gupta, Advocates

versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH:
ITS SECRETARY & ORS. Respondents

Through: Mr. Tarun Gulati, Sr. Advocate with
Mr. Mr. Sparsh Bhargava,
Mr.Vinayak Mathur Advocates
Mr.Ashish Verma and Mr.Debopriyo
Moulik, Advs. for the respondents.

+ **W.P.(C) 1655/2019**

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr.Abhishek A Rastogi with
Mr.Pratyushprava Saha and Mr.Mahir
Chablani, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Gyanendra Singh, SC
for NAA.

+ **W.P.(C) 2347/2019**

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr.Mukul Rohatgi, Sr. Adv.with
Mr.V. Lakshmikumaran, Mr.B. L.
Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,



Mr.Darshan Machchhar, Mr.Agrim Arora, Mr.Rohan Muralidharan and Ms.Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 3759/2019**

MASCOT BUILDCON PRIVATE LTD. Petitioner
Through: Mr.Aseem Mehrotra, Adv.
versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.
Mr. Harsih Vaidyanathan Shankar, CGSC with Ms.S.Bushra Kazim and Mr.Srish Kumar Mishra, Advocates for UOI.

+ **W.P.(C) 4213/2019**

ABBOTT HEALTHCARE PRIVATE LIMITED & ANR. Petitioners
Through: Ms.Vanita Bhargava, Mr.Ajay Bhargava, Ms.Shweta Kabra and Ms.Perna Singh, Advs.

versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Ripudaman Bhardwaj, CGSC With Kushagra Kumar, Adv For Respondent/UOI.
Mr.Anurag Ahluwalia CGSC for R1/UOI.
Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.
Mr.Jatin Puniyani, GP for UOI.



+ **W.P.(C) 4818/2019**

M/S CLOUDTAIL INDIA PVT. LTD & ANR. Petitioners

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Chandra Prakash, Advocate for
DGAP and NAA.

+ **W.P.(C) 5558/2019 & CM No.24368/2019**

UNICHARM INDIA PVT. LTD. Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad
Singh, Mr.K. Gurumurthy, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali, SPC, Mr.Athar Raza
Farooquei, Adv. for UOI.
Mr.Anurag Ahluwalia CGSC,
Mr.Danish Faraz Khan, Adv. for
R1/UOI.

+ **W.P.(C) 7743/2019**

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar. Mr. Siddharth Bawa
Mr. Anuj Garg, Mr. Mohit Sharma
Advs.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

.... Respondents

Through: Mr.Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr.Kunal
Dhawan, Ms.Swayamprabha, Advs
for UOI.
Mr. Asheesh Jain, CGSC with Mr.



Adarsh Kr. Gupta, Mr.Keshav Mann
Advocates
Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 8162/2019**
AFFINITI ENTERPRISES Petitioner
Through: Mr. R. Jawahar. Mr. Siddharth Bawa
Mr. Anuj Garg, Mr. Mohit Sharma
Advs.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.
..... Respondent
Through: Mr.Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr.Kunal
Dhawan, Ms.Swayamprabha, Advs
for UOI.
Mr. Ravi Chawla with Mr. Avi Kalra
and Mr. Avneesh Upadhyay,
Advocates for R-2 & 3

+ **W.P.(C) 7910/2019 & CM No.32779/2019**
SALARPURIA REAL ESTATE PVT. LTD Petitioner
Through: Mr.Abhishek A Rastogi with
Mr.Pratyushprava Saha and Mr.Mahir
Chablani, Advs.

versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr.Kunal
Dhawan, Ms.Swayamprabha, Advs
for UOI.
Mr.Sushil Kumar Pandey, SPC



Mr.Rahul Mourya, Adv. For UOI.
Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 7911/2019**

SATTVA DEVELOPERS PVT. LTD Petitioner
Through: Mr.Abhishek A Rastogi with
Mr.Pratyushprava Saha and Mr.Mahir
Chablani, Advs.

versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr.Kunal
Dhawan, Ms.Swayamprabha, Advs
for UOI.
Mr.Gyanendra Singh, SC for NAA.

+ **W.P.(C) 8078/2019**

M/S SATYA ENTERPRISES Petitioner
Through: Mr.Raj K. Batra with Mr.Sumit K
Batra and Mr.Manish Khurana,
Advocates

versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Sushil Kumar Pandey, SPC,
Mr.Kuldeep Singh, Adv. For UOI.
Mr.Satyakam Advocate for R-4
GNCTD.
Mr.Ashish Verma and Mr.Debopriyo
Moulik, Advs. for the respondents.

+ **W.P.(C) 9053/2019**

UNICHARM INDIA PVT. LTD Petitioner
Through: Mr.Rupender Sinhmar, Mr.Prahlad
Singh, Mr.K. Gurumurthy, Advs.



versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali, SPC, Mr. Athar Raza Farooquei, Adv. for UOI.

+ **W.P.(C) 11253/2019 & CM No.46337/2019**

LIFESTYLE INTERNATIONAL PVT. LTD.

..... Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with Mr. Sparsh Bhargava, Mr. Vinayak Mathur, Mr. Ankit Sachdeva, Mr. Kamal Arya and Ms. Anishka Gupta, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Zoheb Hossain, Sr. SC and Ms. Tulika Gupta, Advs. for NAA. Mr. Rajesh Kumar, Adv. for UOI.

+ **W.P.(C) 12355/2019**

PARAMOUNT, PROPBUILD PVT. LTD.

..... Petitioner

Through: Mr. Giriraj Subramaniam with Mr. Abhishek Choudhary, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ruchir Mishra and Mr. Mukesh Kumar Tiwari Advocates for UOI Mr. Zoheb Hossain, Sr. SC and Ms. Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 12717/2019**

BHARTIYA CITY DEVELOPERS PVT LTD

..... Petitioner

Through: Mr. Abhishek A Rastogi with Mr. Pratyushprava Saha and Mr. Mahir Chablani, Advs.



versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vikram Jetly CGSC for UOI.
Mr. Chandra Prakash, Advocate for
DGAP and NAA.

+ **W.P.(C) 12847/2019 & CM No.52474/2019**

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through:

Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vikram Jetly CGSC for UOI.
Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-2 & 5.
Mr.Jatin Puniyani, GP for UOI.

+ **W.P.(C) 969/2020 & CM APPL.5342/2020**

NESTLE INDIA LTD. & ANR.

..... Petitioners

Through:

Mr.V. Lakshmikumar,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumar, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Kritiman Singh, CGSC, Mr.Waize
Ali Noor, Ms.Srirupa Nag, Mr.Taha
Yasin, Advs. for UOI.



Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 1171/2020**

IFB INDUSTRIES LTD, Petitioner
Through: Mr. S. Ganesh, Senior Advocate, Mr.
U. A Rana and Mr. Himanshu Mehta
Advocates

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.
..... Respondents
Through: Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 1406/2020 & CM No.4879/2020**

M/S FRIENDS LAND DEVELOPERS Petitioner
Through: Mr.Prakash Kumar and Ms. Rashmi
Singh,Advs.

versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Rajesh Kumar, Adv. for UOI.
Mr.V.C.Jha with Ms.Sonia Sharma,
Advs. for R2 & 3.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Advs for
R-4 & 5
Mr.Jatin Puniyani, GP for UOI.

+ **W.P.(C) 1780/2020**

JOHNSON & JOHNSON PVT.LTD Petitioner
Through: Mr.V. Lakshmikumar,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumar, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus



UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vikram Jetly CGSC for UOI
Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.

+ **W.P.(C) 2083/2020 & CM No.7369/2020**

FUSION BUILDTECH PVT LTD

..... Petitioner

Through:

Mr.Abhishek A Rastogi with
Mr.Pratyushprava Saha and Mr.Mahir
Chablani, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Rajesh Kumar, Adv. for UOI.
Mr. Aman Malik, Mr.Vijay Kumar
Maurya and Ms.Shubhi Bhardwaj,
Advs. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4

+ **W.P.(C) 2084/2020 & CM No.7371/2020**

ASTER INFRAHOME PVT LTD

..... Petitioner

Through:

Mr.Abhishek A Rastogi with
Mr.Pratyushprava Saha and Mr.Mahir
Chablani, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Rajesh Kumar, Adv. for UOI.
Mr. Mr.Samir Malik, Mr.Vijay
Kumar Maurya and Ms.Shubhi
Bhardwaj, Advs. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing



Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.

+ **W.P.(C) 2445/2020**

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner
Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.
versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.
Mr. Aman Malik, Adv. for NAA.

+ **W.P.(C) 2490/2020**

JOHNSON & JOHNSON PVT LTD, Petitioner
Through: Mr.V. Lakshmikumar,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumar, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus
UNION OF INDIA & ORS. Respondents
Through: Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 2742/2020 & CM No.9552/2020**

ACME HOUSING INDIA PVT. LTD. Petitioner
Through: Mr. Prateek Bansal, Mr. Vineet
Nagla, Mr. Anand Landge, Advocates

versus
UNION OF INDIA & ORS. Respondents
Through: Mr. B.N.P. Pathak, SGSC for UOI.
Mr. Samir Malik, Advocate for NAA.



+ **W.P.(C) 3737/2020**
PHIILIPS INDIA LIMITED. Petitioner
Through: Mr.Shashank Shekhar, Mr.Tushar
Joshi, Mr.Vishal Gourav, Advs
versus
UNION OF INDIA & ORS. Respondents
Through: Mr. Vipul Agrawal, Advocate for
R-2&3.
Ms. Mansie jain, advocate for R-8
Mr.Samir Malik, Adv. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-5 to R-7.
Ms. Mansie Jain, Adv for R-8.
Mr.Jatin Puniyani, GP for UOI.

+ **W.P.(C) 3910/2020**
MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS
M/S LODHA DEVELOPERS LTD.) & ANR Petitioners
Through: Mr. Kamal Sawhney with Mr. Sparsh
Bhargava, Mr. Vinayak Mathur,
Ms.Anishka Gupta, Advocates
versus
UNION OF INDIA & ORS Respondents
Through: Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Adv. for NAA.

+ **W.P.(C) 3911/2020**
M/S NANI RESORTS AND FLORICULTURE PVT. LTD.
..... Petitioner
Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Adv.
Mr.B.K. Tripathi, Adv.
Versus



UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.
Mr.Rajeev K Panday, ASG,
Mr.Rajeev M. Roy, Adv. for State of
Haryana
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-5 to 7.

+ **W.P.(C) 4131/2020**

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Through: Mr.Alok Yadav, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Asheesh Jain,
CGSC, Mr. Adarsh Kr. Gupta,
Mr.Keshav Mann Advocates
for UOI.
Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv.

+ **W.P.(C) 4345/2020**

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. P. Chidambaram, Sr. Adv. With
Mr. R. Jawahar. Mr. Siddharth Bawa
Mr. Anuj Garg, Mr. Mohit Sharma
Advs..

versus

UNION OF INDIA AND ORS & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta,



+ **W.P.(C) 4348/2020**

APEX MEADOWS PVT LTD

..... Petitioner

Through: Mr.V.Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Jatin Puniyani, GP for UOI.
Ms. Neha Malik, Adv. for R-2 & 3.
Ms. Prity Kumari and M. Rambabu,
Mr.N.Eswara Rao, Advs. for R-4.

+ **W.P.(C) 4375/2020**

M/S PATANJALI AYURVED LTD

..... Petitioner

Through: Mr.S.Ganesh, Sr. Adv. with
Mr.Priyadarshi Manish, Ms Anjali J
Manish, Ms Devasha Shukla and
Ms.Harshita Singh, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 4516/2020**

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Senior Adv. with
Mr. Kumar Visalaksh, Mr. Udit Jain,
Advocates
Mr.Dinesh Mohan Sinha, Mr.Rajeev
Kr. Deora, Mr.N.K. Sharma, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.



Mr. Farman Ali, SPC, Mr. Athar Raza Farooquei, Adv. for UOI.

+ **W.P.(C) 4607/2020**

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R. Jawahar. Mr. Siddharth Bawa
Mr. Anuj Garg, Mr. Mohit Sharma
Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali, SPC, Mr. Athar Raza Farooquei, Adv. for UOI.
Mr. Ravi Chawla with Mr. Avi Kalra and Mr. Avneesh Upadhyay, Advocates for R-2 & 3

+ **W.P.(C) 4824/2020 & CM No.2183/2021**

M/S CILANTRO DINERS PVT. LTD

..... Petitioner

Through: Mr. Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali, SPC, Mr. Athar Raza Farooquei, Adv. for UOI.
Mr. Rony O. John, Mr. Piyush Swami and Mr. Arshdeep Singh, Adv. for R-2 and 3.

+ **W.P.(C) 4957/2020**

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through: Mr. V. Lakshmikumar,
Mr. B.L. Narasimhan, Mr. Charanya Lakshmikumar,
Mr. Karan Sachdev, Mr. Agrim Arora, Mr. Avisha Khatri,
Advocates

versus



UNION OF INDIA & ORS.

Through:

..... Respondents
Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.
Mr. Farman Ali, SPC, Mr.Athar Raza
Farooquei, Adv. for UOI.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-5.

+ **W.P.(C) 5347/2020& CM No.23558/2020**

GAURSONS REALTECH PVT LTD

Through:

..... Petitioner
Mr. Monish Panda, Mr. Mrinal Bharat
Ram, Mr.Prabjot Hora, Advs.

versus

UNION OF INDIA & ORS.

Through:

..... Respondents
Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.
Mr.Bhagvan Swarup Shukla,
SGSC,Mr. Sarvan Kumar, adv for
UOI

+ **W.P.(C) 5798/2020**

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

Through:

..... Petitioner
Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

Through:

..... Respondents
Mr. Anil Soni, CGSC for UOI.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-2,5 to 7.
Mr.Jatin Puniyani, GP for UOI.



+ **W.P.(C) 5979/2020 & CM No.21655/2020**

EMAAR MGF LAND LTD Petitioner

Through: Mr.V.Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.
Mr. Parangat Pandey, Advocate for
R-3.

+ **W.P.(C) 6671/2020**

GAURAV SHARMA FOOD INDUSTRIES Petitioner

Through: Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Vivek Goyal, CGSC for UOI/R-1.

+ **W.P.(C) 7412/2020 & CM No.24800/2020**

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr.Tushar Jarwal, Mr. Rahul Sateeraja
Mr.Deepak Thackur, Mr.Anurag
Soan, Ms.Vrinda Bagaria, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.
Mr. Farman Ali, SPC, Mr.Athar Raza
Farooquei, Adv. for UOI.



+ **W.P.(C) 7736/2020**

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr.V. Lakshmikumar,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumar, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek
Singh, Advs. for NAA
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.

+ **W.P.(C) 8229/2020**

LITECON INDUSTRIES PVT.LTD. Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain,
Advocates

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali, SPC, Mr.Athar Raza
Farooquei, Adv. for UOI.
Mr. Vipul Agrawal, Advocate for
R-2&3.

+ **W.P.(C) 8751/2020 & CM No.28192/2020**

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Harish Vaidyanathan Shankar
CGSC, Ms. S. Bushra Kazim, Adv. &



Ms.Manpreet Kaur Bhasin, GP for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2.

+ **W.P.(C) 9146/2020 & CM No.29630/2020**

LITE BITE TRAVELS FOODS PVT LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Ashwini Chawla, Adv. for R-2 &
3

+ **W.P.(C) 9931/2020 & CM Nos.31620-21/2020**

M/S NIRALA PROJECT PVT LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek
Singh, Mr.Aaman Sahani, Advocates
for UOI.

Mr. Farman Ali, SPC, Mr.Athar Raza
Farooquei, Adv. for UOI.

Ms. Neha Malik, Adv. for R-3 & 4



+ **W.P.(C) 9934/2020 & CM Nos.31623-24/2020**

M/S S3 BUILDWELL LLP

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek
Singh, Advocate for UOI.
Mr.Zoheb Hossain, Sr. SC with
Mr.Vipul Agrawal, Mr.Parth Semwal,
Jr.SC for R-2 & 3

+ **W.P.(C) 9935/2020 & CM Nos.31625-26/2020**

M/S JMK HOLDINGS PVT LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata
Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek
Singh, Mr.Pranav Gupta & Mr.Aman
Sahani, Advocates for UOI.
Mr.Zoheb Hossain, Sr. SC with
Mr.Vipul Agrawal, Mr.Parth Semwal,
Jr.SC for R-2 & 3

+ **W.P.(C) 10901/2020 & CM Nos.34162-63/2020**

S.C. JOHNSON PRODUCTS PVT. LTD.

..... Petitioner

Through: Mr.Rajat Bose, Mr.Atulya Kishore
and Mr.Oshank Mittal, Ms.Neeladri
C, Advs.

versus



UNION OF INDIA, THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC, Mr.Zubin
Singh Adv. for R-1.
Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 10932/2020 & CM Nos.34237-38/2020**

M/S EMAAR MGF LAND LTD

..... Petitioner

Through: Mr.V. Lakshmikumar,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumar, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.
Ms.Neha Malik, Adv. for DGAP.

+ **W.P.(C) 990/2021**

M/S BPTP LTD.

..... Petitioner

Through: Mr.Kishore Kunal, Mr.Manish
Rastogi, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.
Mr. Asheesh Jain, CGSC, Mr. Adarsh
Kr. Gupta, Mr.Keshav Mann
Advocates
for UOI



+ **W.P.(C) 997/2021 & CM No.2721/2021**

M/S MAN REALTY LTD & ANR.

..... Petitioners

Through: Mr.V. Lakshmikumaran,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumaran, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.
Mr. Farman Ali, SPC, Mr.Athar Raza
Farooquei, Adv. for UOI.

+ **W.P.(C) 1357/2021**

M/S INFINITI RETAIL LTD

..... Petitioner

Through: Mr.Rohan Shah, Mr. Mihir
Deshmukh, Ms. Megha, Mr.Jay
Gandhi and Mr. Rajat Mittal,Advs.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Dev P Bhardwaj,CGSC with
Ms.Anubha Bhardwaj,Adv for UOI.
Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 1366/2021**

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah, Mr. S. Mahesh
Sahasranaman, Mr. SriSabari Rajan,
Ms. Geetanjali Murti & Mr. Kumar
Harshvardhan, Advs.

versus



UNION OF INDIA & ORS. Respondents
Through: Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 1593/2021 & CM No.4529/2021**

RAYMOND CONSUMER CARE LTD. Petitioner
Through: Mr.V. Lakshmikumar,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumar, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Pradeep Kumar Sharma, Adv.for
UOI.
Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 1765/2021**

M/S LE REVE Petitioner
Through: Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Rishabh Sahu, Adv. for UOI.
Mr.Ashwini Chawla, Adv. for R-2 &
3

+ **W.P.(C) 1766/2021**

NEEVA FOODS PVT. LTD Petitioner
Through: Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Aditya Dewan with Mr.Aditya
Hooda, Mr.Sahil Chandra and
Mr.Vivek Mishra, Advs. for R-2 & 3



+ **W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021**

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through: Mr.Abhishek A Rastogi with
Mr.Pratyushprava Saha and Mr.Mahir
Chablani, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satya Ranjan Swain, CGSC,
Mr.Kautilya Birat, Adv. for R-1.
Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 1951/2021 & CM Nos.5705-06/2021**

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr.Abhishek A Rastogi with
Mr.Pratyushprava Saha and Mr.Mahir
Chablani, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Sunieta Ojha, Adv. for R-1.
Mr.Aditya Dewan, Mr.Aditya Hooda,
Mr.Sahil Chandra, Mr.Vivek Mishra,
Advs. for R-3
Ms. Sonu Bhatnagar, Sr. Standing
Counsel, with Ms. Venus Mehrotra,
Adv. & Ms. Kanak Grover, Adv. for
R-4.
Ms.Talish Ray, Adv.

+ **W.P.(C) 2440/2021**

BONNE SANTE Petitioner

Through: Mr.Nikhil Gupta, Adv.

versus



UNION OF INDIA & ORS. Respondents
Through: Mr. Pradeep Kumar Sharma, Adv.for
UOI.
Mr.Rony O. John, Mr.Piyush Swami
and Mr.Arshdeep Singh, Advs. for R-
2 and 3.

+ **W.P.(C) 2785/2021 & CM APL.8368/2021**

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner
Through: Mr. Sujit Ghosh and Mr. Mannat
Waraich, Advs.
versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Zoheb Hossain with Ms.Tulika
Gupta, Advs. for R-2 & 3.
Mr.Gyanender Singh, Adv.for NAA

+ **W.P.(C) 2897/2021**

ITC LIMITED & ANR. Petitioners
Through: Mr. Ajay Aggarwal, Advocate
versus

UNION OF INDIA & ORS. Respondents
Through: Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 2970/2021**

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner
Through: Mr. Monish Panda, Mr. Mrinal Bharat
Ram, Mr.Prabjot Hora, Advs.
versus

UNION OF INDIA & ORS. Respondents
Through: Mr. Yunus Malik with Mr.Vijay
K.Maurya and Ms.Shubhi Bhardwaj,
Advs. for NAA.



+ **W.P.(C) 3254/2021 & CM No.9933/2021**

GILLETTE INDIA LTD

..... Petitioner

Through: Mr.V. Lakshmikumar,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumar, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.
Mr. Asheesh Jain, CGSC with Mr.
Adarsh Kr. Gupta Mr.Keshav Mann
Advocates for UOI.

+ **W.P.(C) 3306/2021**

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr.V. Lakshmikumar,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumar, Mr.Karan Sachdev,
Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC
and Kushagra Kumar, Adv for R-1.
Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 3327/2021**

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr.V. Lakshmikumar,
Mr.B.L.Narasimhan, Mr.Charanya
Lakshmikumar, Mr.Karan Sachdev,



Mr.Agrim Arora, Mr.Avisha Khatri,
Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Vivek Goyal, CGSC for UOI/R-1.
Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 3508/2021 & CM Nos.25152-53/2021**

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through: Mr.Tarun Gulati, Sr Adv with
Ms.Ruby Singh Ahuja, Mr.Vishal
Gehrana, Ms.Kritika Sachdeva,
Mr.Lakshay Khanna and
Mr.Jappanpret Hora, Adocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vinod Diwakar, CGSC with
Mr.Vishal Kumar Singh and
Mr.Olson Nair, Advs. for UOI.
Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 3867/2021**

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali, SPC, Mr.Athar Raza
Farooquei, Adv. for UOI.
Mr. Yunus Malik, Adv. for NAA.

+ **W.P.(C) 4600/2021**

INOX LEISURE LIMITED.

..... Petitioner

Through: Mr. Kumar Visalaksh and Mr. Udit
Jain, Advs.



versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr.Kunal
Dhawan, Ms.Swayamprabha, Advs
for UOI.

Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta, Advs. for NAA.

+ **W.P.(C) 4789/2021**

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through:

Mr.Abhishek A Rastogi with
Mr.Pratyushprava Saha and Mr.Mahir
Chablani, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Abhay Prakash Sahay, CGSC,
Ms. Mannu Singh, Mr.Kunal
Dhawan, Ms.Swayamprabha, Advs
for UOI.

Mr.Zoheb Hossain, Sr. SC and
Ms.Tulika Gupta,
Advs. for NAA.

Mr. Manas Bhatnagar, Advocates for
R-4.

Mr.Vinod Diwakar, CGSC, Mr.Vishal
Kr. Singh, Adv. for UOI.

+ **W.P.(C) 12471/2021 & CM No.39234/2021**

SOUTHWINDS PROJECTS LLP

..... Petitioner

Through:

Mr.Kunal Vajani with Mr.Kunal
Mimani and Mr.Siddhant Puri,
Mr.Gokula Krishnan, Advs.

versus



UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with Mr. Adarsh Kr. Gupta, Mr.Keshav Mann, Advocates for UOI.
Mr.Aditya Singla, Sr. Standing Counsel with Mr.Vaibhav Joshi, Ms.A. Sahitya Veena & Mr.Utsav Vasudeva, Adv.
Mr.Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shurbhi Bhardwaj, Adv for NAA

+ **W.P.(C) 6337/2021 & CM APPL.19960/2021**

M/S PURI CONSTRUCTION PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Advocate with Ms.Purvi Sinha, Ms.Hemlata Rawat & Mr.Ayushman Vatsyayana, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Apoorv Kurup, CGSC for R-1 with Ms.Nidhi Mittal & Mr.Ojaswa Pathak, Adv.
Mr.Zoheb Hossain, Sr. Standing Counsel alongwith with Ms.Tulika Gupta.
Mr.Ravi Prakash, CGSC for R-3 to R-6 with Ms.Shruti Shivkumar, Adv.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MR. JUSTICE NAVIN CHAWLA



ORDER
15.03.2022

The matters are released from part-heard. List before the Roster Bench on 04th April, 2022.

MANMOHAN, J

NAVIN CHAWLA, J

MARCH 15, 2022
KA